### LOK SABHA UNSTARRED QUESTION NO. 1418 TO BE ANSWERED ON 10<sup>TH</sup> FEBRUARY, 2022

### **Petroleum Dealers Commission**

#### 1418. SHRI RAJMOHAN UNNITHAN:

## पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has approved the recommendation of Apoorva Chandra Committee about dealer margin to petroleum dealers;

(b) if so, whether the PSU/OMCs are implementing the periodical increase in the dealer margin recommended by the Committee; and

(c) if not, the reasons therefor?

#### ANSWER

# पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

### MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI RAMESWAR TELI)

(a) to (c): Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with their international product prices, exchange rate, tax structure, inland freight and other cost elements.

Based on the recommendations of the Apurva Chandra Committee, Ministry of Petroleum and Natural Gas had advised OMCs about enhancement of dealer's margin on petrol & diesel effective 01.07.2011.

Subsequently, the dealers' margin for petrol and diesel have been increased by OMCs from time to time based on the Apurva Chandra Committee recommendations.

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